

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

**Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills**

Date: 18th December, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. D.K.AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 128/2015 (W.P. No.11977/14) (THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.		
2.	Original Application No. 129/2015 (W.P. No.2744/15) (THC)	Surendra Bohra Vs. State of Rajasthan & Ors.		
FOR HEARING				
3.	Original Application No. 314/2014(THC) (M.A.No.829/15)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sajid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Godha, Adv.	
4.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. for R-6	
5.	Original Application No. 59/2015(CZ)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5Ors.	Mr. Ramesh Singh Tomar, Applicant	
6.	Original Application No. 45/2015(CZ)	Vinod Singh Vs. M.P. Water Resources Department & 3 Ors.	Mr. Swapnil Gupta, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 121/2015(CZ)	Mulayam Singh Vs. State of M.P. & 9 Ors.	Mr. Rohit Sharma, Adv.	

8.	Original Application No. 100/2015(CZ)	Dinesh Joshi Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Akshya Pare, Adv.	
9.	Original Application No. 123/2015(CZ)	Study Circle Society Vs. Union of India & Ors.	Mr. Asad Ullah Khan, Adv. Mr. Vivek Agarwal, Adv.	
10.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 02/2013(THC) (M.A.No.428/15) (M.A.No.545/15)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
12.	Original Application No. 34/2015(CZ) (M.A.No.720/15)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 34/2013(CZ)	Subhash C Pandey (Idol Immersion) Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7 Mr. Vijay Choudhary Adv. Mr. Neel Choudhary, Adv.	

14.	Original Application No. 57/2013 (CZ) (M.A.No.706/15)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4
15.	Appeal No. 10/2013(CZ)	Bhagat Ram Sahu & Ors. Vs. Union of India & 5Ors.	Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria , Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. OM. S. Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5 Mr. V.K. Munshi Adv. R-5

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